Central Administrative Tribunal Ernakulam Bench

OA No.106/2012

Monday, this the 17th day of August, 2015

CORAM

HON'BLE MR.JUSTICE N.K.BALAKRISHNAN, JUDICIAL MEMBER HON'BLE Mrs. P.GOPINATH, ADMINISTRATIVE MEMBER

Sreeja Kumari S.S.
D/o N.Sukumaran
Principal Investigator
Materials & Minerals Division
NIIST (CSIR), Industrial Estate Post
Thiruvananthapuram-695 019.
Residing at Moonlight Villa
TC 52/3035, Industrial Estate PO
Thiruvananthapuram.

Applicant

(By Advocate: Mr.K.T.Shyam Kumar)

Versus

- Council of Scientific & Industrial Research (CSIR)
 CSIR Headquarters, 2 Rafi Marg, New Delhi-110 001.
- Central Electrochemical Research Institute Karaikudi, Tamil Nadu-630 006 represented by its Director
- 3. Controller of Administration Central Electrochemical Research Institute Karaikudi, Tamil Nadu-630 006.
- The Recruitment Assessment Board
 Council for Scientific & Industrial Research
 1st Floor, CSIR Complex, Library Avenue, Pusa
 New Delhi 110 012
 represented by its Director.

Respondents

(By Advocate: Mr.N.Anil Kumar, Sr.PCGC)

The Original Application having been heard on 17th August, 2015, the Tribunal delivered the following order on the same day:-

ORDER (oral)

By N.K.Balakrishnan, Judicial Member

It is submitted by learned counsel on both sides that the reliefs sought in the OA have already been granted to the applicant and as such no further issue remains for consideration. This submission is recorded and OA is closed accordingly.

(Mrs.P.Gopinath)

Administrative Member

LK.Balakrishnan) Judicial Member

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